

ITEM NO.45

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO. 4677/1985

M.C.MEHTA

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

ONLY (1) I. A. NOS. 203615/2024, 218080/2024 AND 210981/2025 (2) FOR DIRECTIONS REGARDING PAYMENT TO JUDICIAL COMMITTEE (3) I. A. NO. 142712/2025 (4) I. A. NO. 196743/2025 AND I. A. D. NO. 205299/2025 (5) I. A. NO. 196990 AND 204550/2025 (6) CEC REPORT NO. 44/2025 (7) I. A. NO. 32418/2024 IN W.P.(C) NO. 4677/1985 ARE LISTED. ONLY NAMES OF FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN IN THE LIST: MR. S. GURU KRISHNA KUMAR, SR. ADVOCATE (A.C.) MS. ANITHA SHENOY, SR. ADVOCATE (A.C.) MR. A.D.N. RAO, SR. ADVOCATE (A.C.) MR. SIDDHARTHA CHOWDHURY, ADVOCATE (A.C.) PETITIONER-IN-PERSON, MR. MANAN VERMA, MR. SHREY KAPOOR, MR. PRAVEEN SWARUP, MS. GAURAN, MR. SANJEEV MALHOTRA, MR. VIVEK GUPTA, ADVOCATE [TO BE TAKEN UP AT 02:00 P.M.]

Date : 22-09-2025 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

AMICUS CURIAE

Mr. S. Guru Krishna Kumar, Sr. Adv. (AC)
Ms. Anitha Shenoy, Sr. Adv. (AC)
Mr. Ashwin K., Adv.
Mr. Vishesh Goel, Adv.
Ms. Sadhana Madhavan, Adv.
Ms. Kavana Rao, Adv.
Ms. Srishti Agnihotri, AOR

Mr. A.D.N. Rao, Sr. Adv. (AC)

For Petitioner(s): Petitioner in-person
Mr. Manan Verma, AOR

For Applicant in
IA Nos.203615/2024,
218080/2024, AND
210981/2025:

Mr. Kailash Vasdev, Sr. Adv.
Mr. Shrey Kapoor, AOR
Ms. Kanishka Mittal, Adv.
Ms. Astha Bhardwaj, Adv.
Mr. Umrao Singh Rawat, Adv.

FOR MCD

Mr. Sanjib Sen, Sr. Adv.
Mr. Praveen Swarup, AOR
Mr. Sukhamrit Singh, Adv.
Mr. Rohit Swarup, Adv.
Mr. Prahalad Balaji, Adv.
Ms. Sheetal Kandpal, Adv.
Mr. Manish Dhingra, Adv.

FOR APPLICANTS
IN OTHER APPLNS:

Mr. Ranji Thomas, Sr. Adv.

Ms. Guraan, AOR

Dr. L. S. Chaudhary, Adv.
Dr. Ajay Chaudhary, Adv.
Mr. D.S. Chaudhary, Adv.
Mr. Parambir Singh, Adv.
Mr. Vishesh Kumar, Adv.
Ms. Vinita, Adv.
Ms. Monika Chaudhary, Adv.
Mr. Bharat Chaudhary, Adv.
Ms. Anjale Patel, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Vivek Gupta, AOR
Mr. Ankit Verma, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

I. A. NOS. 203615/2024, 218080 AND 210981/2024:

1. Heard learned counsel for the parties.
2. Arguments concluded.
3. Judgment reserved.
4. Parties are at liberty to file short written submissions by 26.09.2025.

REST OF THE MATTERS/APPLICATIONS:

List on 06.10.2025 along with I.A. Nos.182567/2019, 182573/2019, 150265/2021 & 275268/2024.

FEE FOR MEMBERS OF THE JUDICIAL COMMITTEE AND AMICUS CURIAE OF JUDICIAL COMMITTEE FOR THE MONTHS OF MAY AND JULY, 2025:

Registry is directed to release the fee for Members of the Judicial Committee as well as *Amicus Curiae* for the months of May and July, 2025, from any appropriate FDR which is sufficient to meet the expenses.

(POOJA SHARMA)
AR-CUM-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR